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OA 258/05

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Counter has
not been filed
for orders.

h
02/01/07 Bent

on. 23.01.07

Counter not filed
for bundle
orders.

h
17/01/07 Bent

on. 23.01.07

Counter filed,
copy sent

For hearing.
(Defendant not
present.)

h
22/01/07 Bent

on. 23.02.07

Copies of order
prepared for counsel
on both sides.

h
28/01/07 28/01/07
Co (13)

Order dated 13/01/07

Mr. T. Rath, Ld. A.S.C. for the Respondent
Submits that he received the verified
counter but some of the accompanied documents
are not legible for which he wants to get
further instructions after that he will be
able to file counter.

Accordingly, case is posted to
19/01/07 to file counter.

13/01/07
member (Adm.)

Adm.
vice-chairman

Order dt. 23/02/07

Applicant is absent.
Ld. A.S.C. is present. It is
found from record that
applicant has been remaining
absent on several occasions
in past. It seems he is not
interested to appear on the case.
Thus O.A. is dismissed for default.

23/02/07
Member (A)

Adm.
Vice-chairman